

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

IB-546/ND/2017
IA/5463/2021, IA/2893/2022

IN THE MATTER OF:

Vinayak Advertising

.....Applicant

Vs.

Rajesh Gems and Jewels Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Advs. for
R-1 (Indian Overseas Bank) in IA/2893/2022
Mr. Arun Khatri, Mr. Akshay, Advs. for R-2

ORDER

IA/2893/2022:-

Ld. Liquidator is present in person. Ld. Counsel on behalf of the Indian Overseas Bank is present and sought two weeks time to file the affidavit as per order dated 16.10.2023. Time prayed for is granted. List this application on **31.05.2024**.

IA/5463/2021:-

List the other application on **31.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)